Ruling regarding mentioning of name of a person who is not present in the House

**SHRI K. C. VENUGOPAL (ALAPPUZHA):** Sir, one of our Members, Ms. Jothimani raised an issue. During her deliberations, she mentioned one name. Then, you told her: ?That should not go on the record.?

Sir, yesterday, what happened was that during the ?Zero Hour?, honourable Union Minister, Shri Piyush Goyal, intervened and mentioned all the same things what they were raising for the last two or three days. They levelled allegations against the leaders of the Congress Party. ? (*Interruptions*) The Minister raised that thing in the same way during the ?Zero Hour?. ?Zero Hour? is the prerogative of the Members. You know that. That is all on the record. ? (*Interruptions*)

**HON. CHAIRPERSON :** I got your point. Now, I am giving a ruling.

? (Interruptions)

**SHRI K. C. VENUGOPAL**: I have just one question, Sir. You have already deleted what Ms. Jothimani said. Is it applicable only to the Opposition Members, Sir? Is it not applicable to them? ? (*Interruptions*) Whenever a Union Minister intervened in such a way during the ?Zero Hour?, you are not deleting it. ? (*Interruptions*) Sir, this is the ? (*Interruptions*)

**HON. CHAIRPERSON:** K.C. Venugopalji, you have raised an issue regarding your own Member. You are a senior-most Member. This is the tradition of this House. That is as per the ruling given by the hon. Speaker. Please go through the rules and regulations.

? (Interruptions)

माननीय सभापति : के.सी. वेणुगोपाल जी, आपको मैंने अवसर दिया । आपको मैंने पूरा अवसर दिया। मैं अब रूलिंग दे रहा हूं, तो इसको सुन लीजिए ।

? (व्यवधान)

**HON. CHAIRPERSON:** I have already given you an opportunity. Kindly, listen to me.

? (Interruptions)

**HON. CHAIRPERSON:** If Nishikantji has levelled any allegation against your party or any party Member, every Member of Parliament has a right to explain his position.

? (Interruptions)

**HON. CHAIRPERSON:** You have raised it, and I am mentioning it. You have expressed whatever your feelings were. I am only raising the same thing.

? (Interruptions)

**HON. CHAIRPERSON:** If he had mentioned the name of your party leader or any Member of Parliament, then, every Member of Parliament has a right to explain his position.

? (Interruptions)

HON. CHAIRPERSON: Now, Shrimati Krishna Deviji.

? (Interruptions)